

(4)

15/3/07.

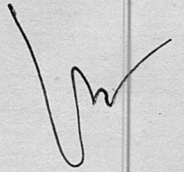
Hon. Mr. Justice Khem Karan, re
Hon. Mr. K.S. Maron, Am

Sri R.C. Patnank holding brief of Sri Vikas
Budhwar for the applicant states that
the Contempt Proceedings have become
infractionous as the order of this Tribunal
has been complied with. Sri S. Singh
for respondents.

The Contempt Proceedings are accordingly
dropped & notices issued to the respondent
are discharged.



Am


rc

3